

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

26. C.P.(CAA)/215(MB)2021
IN
C.A.(CAA)/174(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: Orange Gecko Innovations Private Limited
SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Mr. Ajit Singh Tawar, Ld. Counsel for the Petitioner present.

Heard, the Ld. Counsel for the Petitioner.

Reserved for order.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

